

**Annexure-8**

**Name of the corporate debtor: Rahul Sales Limited; Date of commencement of CIRP: 14.09.2023; List of creditors as on: 22.06.2024**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

**(Amount in ₹)**

Sl. No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-of	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed (in Rs.)	Amount of claim admitted (in Rs.)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Kudos Chemie Limited	28.09.2023	959,02,38,239	252,90,77,662	Operational Claim	Nil	Nil	No	Nil	Nil	Nil	706,11,60,577.00	Nil	
2	AAR PEE Centre Commercial Premises Co-Op Society Limited	03.05.2024	25,11,860	22,23,963	Operational Claim	Nil	Nil	No	Nil	Nil	Nil	2,87,897	Nil	Application filed for condonation of delay under Regulation 13 (1C) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations
3	Green Woods CO-Operative Housing Society Limited	27.05.2024	6,82,400	5,19,324	Operational Claim	Nil	No	Nil	Nil	Nil	Nil	1,63,076	Nil	Application filed for condonation of delay under Regulation 13 (1C) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations